

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR
THE ATTENTION OF THE SHAREHOLDERS OF
THYROCARE LABORATORIES LIMITED**

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This Announcement ("**Corrigendum**") is in continuation of and should be read in conjunction with the original Public Announcement dated September 22, 2010 which was issued by **Systematix Corporate Services Limited ("Manager to the Offer")** on behalf of Mr. Sanjay N. Salunkhe ("**the Acquirer**") pursuant to Regulation 10 & 12 and other applicable provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto for substantial acquisition of shares and control in Thyrocare Laboratories Limited ("**the Target Company**").

The terms used but not defined in this Corrigendum shall have the same meaning as assigned in the original Public Announcement. The Shareholders of the Target Company are requested to note the following information related to the Open Offer:

1. The Manager to the Offer on behalf of the Acquirer has received SEBI's observations dated December 2, 2010 in terms of proviso 18(2) of the Regulations.
2. Para 10.19 and at all the relevant places in PA, the dates mentioned for the major schedule of activities have been changed from the original schedule and shall be read as under:

Major Activities of the Offer	Original Date (Day)	Revised Date (Day)
Specified Date*	October 1, 2010 (Friday)	October 1, 2010 (Friday)
Last date for a Competitive Bid	October 13, 2010 (Wednesday)	October 13, 2010 (Wednesday)
Date by which Letter of Offer to be posted to the shareholders	November 4, 2010 (Thursday)	December 11, 2010 (Saturday)
Date of Opening of the Offer	November 12, 2010 (Friday)	December 15, 2010 (Wednesday)
Last date for revising the Offer Price / Number of Share	November 19, 2010 (Friday)	December 22, 2010 (Wednesday)
Last date for withdrawal of acceptance by the shareholders	November 25, 2010 (Thursday)	December 28, 2010 (Tuesday)
Date of Closure of the Offer	December 1, 2010 (Wednesday)	January 3, 2011 (Monday)
Date of communicating the rejection / acceptance and payment of consideration for the acquired shares	December 16, 2010 (Thursday)	January 18, 2011 (Monday)

* Specified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All the owners (registered or unregistered) of equity shares of Target Company, (except the Sellers) anytime before the closure of the Offer, are eligible to participate in the Offer.

3. All other terms and conditions of the Offer remain unchanged.
4. This Corrigendum would also be available on SEBI's website at www.sebi.gov.in.

The Acquirer accepts full responsibility for the information contained in this Corrigendum and also fulfilling its obligations as laid down in the Regulations.

Issued by Manager to the Offer on behalf of Mr. Sanjay N. Salunkhe:



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SYSTEMATIX GROUP

Investments Re-defined

SYSTEMATIX CORPORATE SERVICES LIMITED

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Contact Person: Mr. Hari Surya / Mr. Amit Kumar

Place: Mumbai

Date : December 7, 2010.